

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 22<sup>nd</sup> January, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Appeal No. 22/2018 (M.A. No.219/2018)	Undir Paryavarán Saurakhán Manch & Anr.  Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Jai A. Denadrai, Adv. for R-1, 3 & 4 Mr. A. D. Bhohe, Adv. for R-2
<b>FOR DIRECTION</b>			
2.	<b>Original Application No. 1086/2018</b> (Earlier O.A.No.140/2014)	Nanga Ram Dangí  Vs. Secretary, Department of Environment & Forests & Ors.	Status Report filed by Mr. Amit Sharma, Adv. for R-4 to 6 (State of Rajasthan)
<b>FOR HEARING</b>			
3.	Original Application No. 15/2014 (M.A No. 590/2015, M.A. No. 845/2015 & M.A. No. 1106/2016)	Him Jagriti Uttaranchal Welfare Society  Vs Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Krishna Kumar Singh, Adv. for R – 1 Mr. Arun Bhardwaj, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Mr. Raj Kumar, Adv. for R – 7 Mr. A. K. Prasad, R-8 & 9 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. Sanjay Parikh, Sr. Adv. Mr. Parag P. Tripathi, Sr. Adv. with Mr. L. K. Bhushan, Adv. Mr. V. Shekhar, Sr. Adv. along with Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandrachud, Adv. Mr. O. P. Ratra, Applicant in Intervener Ms. Suruchi Aggrawal, Adv. Mr. Arvind Kumar Shukla, Adv. Ms. Avnita Kaushik, Adv. Mr. Biju P Raman, Adv. Mr. A. R. Takkar, Adv.

4.	Original Application No. 681/2017	Gauri Maulekhi Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Priyanka Bangari, Adv. for Applicant  Mr. Thakur Sumit, Adv. for R-1 Mr. R. N. Singh, Adv. for R-2 Mr. A. K. Prasad, Adv. for CGSC Mr. Amit Mahajan, Adv. for R-3 Mr. R.H.A. Sikander, Adv. for R-4 Mr. Mehmood Pracha, Adv. Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Naginder Benipal, Adv. for PPCB Ms. Inderjeet Sidhu, Adv.
5.	Original Application No. 718/2017	Anil Kumar Vs. Union of India & Ors.	Mr. Abhishek Sankritik, Adv. for Applicant  Mr. Satyalipsu Ray, Adv. for MoEF Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG for State of Haryana Mr. Kamal Jeet Singh, AAG for State of Punjab Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Mukesh Verma, Adv. for UEPPCB Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for R-4 Dr. Sandeep Singh, Adv. for State of UP Mr. Naginder Benipal, Adv. for PPCB
6.	Original Application No. 824/2017 (M.A. No. 1571/2017 & M.A. No. 1280/2018)	Dharm Singh & Ors. Vs. Venco Research and Breeding Farms Pvt. Ltd. Poultry Farms & Ors.	Mr. Mahavir Singh, Adv. for Applicant  Mr. Pinaki Misra, Sr. Adv. with Ms. Inderjeet Sidhu, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-2 Mr. Satish Kumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP Ms. Panchajanya Batra Sbingh, Adv.
7.	<b>M.A. No. 1126/2017 IN</b> Original Application No. 35/2014 (T <sub>HC</sub> )	Bhanwara Ram <b>IN</b> Ganpat Ram Mirdha Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Adv. for Applicant  Mr. Raj Kumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Ms. Sakshi Popli, Adv. for DPCC Mr. S. A. Zaidi, Adv. Mr. Rahul Khurana, Adv. Mr. Ankit Anandraj Shah, Adv.
8.	<b>Original Application No. 02/2018</b> (M.A. No. 190/2018, M.A. No. 191/2018, M.A. No. 192/2018 & M.A. No. 193/2018) (Earlier O.A. No. 273/2016 (SZ))	Sri B. Harshavardhan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Venkat Reddy, Adv. for R-2 & 3 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Anubhav Anand Aron, Adv. Mr. G. M. Kawoosa, Adv.
9.	<b>Execution Application No. 34/2018 IN</b> O. A. No. 253/2015	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant  Mr. Bhanwar Pal Singh, Adv. for R-1, 5, 6&7 Mr. Pradeep Misra, Adv. for R-4 Mr. Rachit Mittal, Adv. for R-8 Ms. Priyanka Swami, Adv. for Nagar Nigam GZB Mr. Rajesh Raina, Adv. for UPSIDC

10.	Original Application No. 47/2018 (I.A. No. 02/2019)	Shailesh Singh Vs. Environment Pollution (Prevention & Control) Authority (E.P.C.A.) & Ors.	Ms. Preeti Singh, Adv. for Applicant  Mrs. Sharmila Upadhyay, Adv. for EPCA & CPCB Mr. Ajay Jain, Adv. for GNCTD Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana&HSPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Kshitij Mudgal, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Pradeep Mishra, Adv. for UPPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Sanjay Upadhyay, Adv.
11.	Appeal No. 56/2018	Hindusthan Marine Industries Vs. The Special Director & Anr.	Ms. Manjunath Meled, Adv. for Applicant  Mr. Devraj Ashok, Adv. for R-1 & 2
12.	Original Application No. 385/2018	Abdul Jabbar & Ors. Vs. Bhopal Municipal Corporation & Ors.	Mr. Aagney Sail, Adv. for Applicant  Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB
13.	Original Application No. 406/2018	Legal Aid Committee - NGT Vs. Govt. of NCT of Delhi & Ors.	Mr. Narender Pal Singh, Adv. for Applicant  Mr. Ajay Jain, Adv. for GNCTD Mr. B. V. Niren, Adv. for CGWA Mr. Balendu Shekhar, Adv. for EDMC
14.	Original Application No. 426/2018 (M.A. No. 986/2018)	Mohammed Nayeem Pasha & Anr. Vs. The State of Telangana & Ors.	Mr. Mohammed Nayeem Pasha, Applicant in person  Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Harsha Peechara, Adv. for TSRTC Mr. Divyanshu Ray, Adv. for TSPCB Mr. Satyalipsu Ray, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for R-4 Ms. Vidhi Jain, Adv. for R-10

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST OF COURT NO. 2**

Date : 22<sup>nd</sup> January, 2019

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR PRONOUNCEMENT OF JUDGMENT</b>			
15.	Original Application No. 435/2018  <b>WITH</b>	Hussein Khan  Vs. Fisheries Department, State of Telangana & Ors.	Mr. Varun K. Chopra, Adv. for Applicant  Mr. P. Venkat Reddy, Adv. for R-1 Mr. Devraj Ashok, Adv. for State of Karnataka Mr. A. K. Prasad, Adv. for Ministry of Agriculture
16.	Original Application No. 466/2018 (M.A. No. 1105/2018 & M.A. No. 1500/2018)  <b>WITH</b>	Chand Pasha  Vs. Tahsildar, Hoskote Taluka, Bengaluru Rural District & Ors.	Mr. Varun K. Chopra, Adv. for Applicant  Mr. Devraj Ashok, Adv. for State of Karnataka Mr. A. K. Prasad, Adv. for Ministry of Agriculture
17.	Original Application No. 494/2018 (M.A. No. 1149/2018)  <b>WITH</b>	Mohammed Nazim  Vs. CEO, Fisheries Development Agency, Hapur & Ors.	Mr. Varun K. Chopra, Adv. for Applicant  Mr. Amit Tiwari, Adv. for State of UP Mr. A. K. Prasad, Adv. for Ministry of Agriculture Mr. Devraj Ashok, Adv. for State of Karnataka
18.	Original Application No. 381/2018 (M.A. No. 867/2018, M.A. No. 1234/2018 & M.A. No. 1501/2018)	Sandip Ankush Jadhav  Vs. Union of India & Ors.	Mr. Varun K Chopra, Adv. for Applicant  Mr. Preshit Surshe, Adv. for State of Maharashtra Mr. A. K. Prasad, Adv. for Ministry of Agriculture

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST**

Date : 22<sup>nd</sup> January, 2019

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>IN CHAMBERS BY CIRCULATION</b>			
1.	<b>Review Application No. 02/2019</b> (I.A. No.44/2019) <b>IN</b> Appeal No. 48/2016	Nityendra Manav Vs. Union of India & Ors.	Mr. Shiv Mangal Sharma, AAG for State of Rajasthan

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)